

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 25th October, 2024

No. 290 A: The services of Mr. Virendra Kumar Tiwari, Sr. Law Advisor-cum-Additional Secretary, JUVNL, Ranchi are hereby recalled from the State Government and on repatriation to the parent department, Hon'ble the Chief Justice has been pleased to appoint/post him as OSD-I to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi.

By order of the Court
Sd/- Nikesh Kumar Sinha
Registrar General

Memo. No. 5061 /Apptt. Dated Ranchi, the 25th October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration)I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c / the Member Secretary, SCMS/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court /All the Joint Registrars (Judicial & Non-Judicial) / Deputy Registrar-cum- PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi / **the Officer concerned with a direction to join the said post positively by 29.10.2024/** the Additional Chief Secretary to the Government, Department of Energy, Government of Jharkhand, Ranchi / the Chairman, Jharkhand Urja Vikas Nigam Limited, Jharkand, Ranchi for information and needful .


25.10.24
Registrar General